

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

42. CP 522/2017

CORAM:

SHRI ANIL RAJ CHELLAN
HON'BLE MEMBER (T)

SHRI KULDIP KUMAR KAREER
HON'BLE MEMBER (J)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 09.11.2023**

NAME OF THE PARTIES: LalmanPabbar Jaiswal
V/s
Sunil Keluskar

Section: 241-244 of Companies Act, 2013

ORDER

Counsel, Tanvi Chaudhari appeared for the Petitioner. None present for the Respondent. List this matter on **05.02.2024**.

Sd/-

ANIL RAJ CHELLAN
Member (Technical)

09.11.2023

Sushil

Sd/-

KULDIP KUMAR KAREER
Member (Judicial)